

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2313  
ANSWERED ON:14.03.2008  
PROBE OF CASES BY SFIO  
Khairi Shri Chandrakant Bhaurao

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) the cases investigated by Serious Fraud Investigation Officer(SFIO) since its inception;
- (b) whether the investigation in respect of many big companies have been completed;
- (c) if so, the details thereof; and
- (d) if not, the action taken by the Government to expedite the investigations?

**Answer**

THE MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA)

- (a) 30 cases have been investigated by SFIO since its inception and investigation in 18 cases is in progress.
- (b) Yes, Sir.
- (c) The details of the investigated companies are at Annex-A, and of cases in progress at Annex-B.
- (d) Does not arise.